

third Report (Hindi and English versions) of the Committee on Government Assurances.

20.31 1/2 hrs.

PAPERS LAID ON THE TABLE

[English]

Report etc of Press Council of India from January 88 to March 89 etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I beg to lay on the Table:

- (1) A copy of the Report (Hindi and English versions) of the Press Council of India for the period from January, 1988 to March, 1989 along with Audited Accounts for the years 1987-88 and 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Audited Accounts of the Press Council of India for the year 1987-88. [Placed in Library. See No. LT-8366/89]

20.32 hrs.

RESOLUTION REGARDING APPROVAL OF PROPOSAL OF GOVERNMENT TO MODIFY DATE OF IMPLEMENTATION REGARDING GRANT OF HIGHER PAY SCALES TO SENIOR SCIENTIFIC ASSISTANTS ETC. IN DEFENCE ESTABLISHMENTS

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI D.L. BAITHA): Sir, I beg to move:

"That this House approves the proposal of the Government to modify the date of implementation from 22.9.1982 as given by the Arbitration Board to 1.1.1988 in respect of Award dated 12.8.1985 in C. Reference No.s 9 and 10 of 1983 laid on the Table of Lok Sabha on 13.10.1989 regarding grant of higher pay scales to the Senior Scientific Assistants, Draftsmen, Store-keeping Staff and Civilian Motor Drivers in Defence Establishments, in terms of para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration, as the high financial implications involved in acceptance of the Award were considered to affect the national economy".

MR. SPEAKER: The question is:

"That this House approves the proposal of the Government to modify the date of implementation from 22.9.1982 as given by the Arbitration Board to 1.1.1988 in respect of Award dated 12.8.1985 in C. Reference Nos. 9 and 10 of 1983 laid on the Table of Lok Sabha on 13.10.1989 regarding grant to higher pay scales to the Senior Scientific Assistances, Draftsmen, Store-keeping Staff and Civilian Motor Drivers in Defence Establishments, in terms of para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration, as the high financial implications involved in acceptance of the Award were considered to affect the national economy."

The resolution was adopted

20.34 hrs.

VALEDICTORY REFERENCES

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): Mr. Speaker, sir, I take this opportunity not formally but from the core of my heart to appreciate and thank the Mem-